

(1)  
CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA. No. 2536 of 1996

Dated New Delhi, this 9th day of December, 1996.

HON'BLE SHRI A. V. HARIDASAN, VICE CHAIRMAN (J)  
HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

Lakshmi Narayan Singh  
Sepoy Rank No. 1545  
Ministry of Home Affairs  
NEW DELHI.

... Applicant

By Advocate: Shri D. R. Gupta

versus

1. Union of India, through  
Secretary  
Department of Personnel & Training  
North Block  
NEW DELHI.

2. Secretary  
Department of Mines  
Shastri Bhawan  
Dr Rajinder Prasad Road  
NEW DELHI.

3. Secretary  
Ministry of Home Affairs  
North Block  
NEW DELHI.

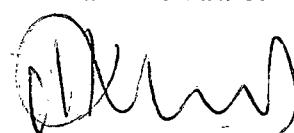
... Respondents

O R D E R (Oral)

Shri A. V. Haridasan, VC (J)

After making submissions for quite sometime, the learned counsel for the applicant wishes to withdraw this application with liberty to seek appropriate relief in accordance with law. Therefore, the application is closed as withdrawn.

  
(K. Muthukumar)  
Member (A)

  
(A. V. Haridasan)  
Vice Chairman (J)

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